

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MA 275 of 2002
(O.A 1426 of 1996)

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. A. Sathath Khan, Judicial Member

Abdul Wahab Gazi

-VS-

D/o Posts

For the Applicant : Ms. Jayanti Saha, Counsel

For the Respondents: Mr. S.N. Das, Counsel (Official)
Mr. M.S. Banerjee, Counsel (Pvt.)

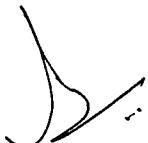
Date of Order : 09-01-2003

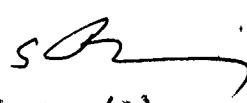
ORDER

MR. A. SATHATH KHAN, JM

MA 275 of 2002 has been filed by the applicants of O.A. 1426 of 1996 for restoration of the said O.A. which was dismissed for default on 10-4-2002.

2. After hearing both parties and on going through the averments made in the MA, we are satisfied that there is sufficient ground for restoration of the O.A. Accordingly, the O.A. 1426 of 96 is restored to its original number and file after setting aside the dismissal order dated 10-4-2002. Thus, MA is disposed of. The O.A. will be listed for hearing on 1-4-2003.


Member (J)


Member (A)

DKN